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provision of benchmark cost of the assets and also by including 'New Transmission Assets, Regional Power Committee (RPC) certified non Inter-State Transmission System (ISTS) lines and deemed ISTS lines' in the definition of YTC.

- (B) Amendments relating to date of raising the 1st part of the Bill.

 Amendment to Regulation 1 (4) of the Principal Regulations relates to raising of the 1st part of the bill on the next working day of uploading the regional energy accounts, instead of the 1st day of the month to bring in better reconciliation in the transaction process.
- (C) Other Amendments made related inter-alia have already been given in Annexure-I.

*Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) Regulations, 2010.

National Electricity Fund

- 571. SHRI A. ELAVARASAN: Will the Minister of POWER be pleased to state:
- (a) whether Government has approved the setting up of a National Electricity Fund (NEF) to provide an interest subsidy of Rs. 84.66 billion for 14 years to distribution utilities;
 - (b) if so the details thereof;
- (c) whether NEF would provide interest subsidy on loans to be disbursed to public and private discoms for undertaking distribution network improvement measures in areas not covered under central sector schemes; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) to (d) Yes, Sir. Cabinet Committee on Economic Affairs (CCEA) has approved the setting up of National Electricity Fund (Interest Subsidy Scheme) to provide interest subsidy aggregating to Rs. 8466 Crs on loan disbursement amounting to Rs. 25,000 Crs to the State Power Utilities- both in public and private sector, to improve the distribution network.

Under the scheme, interest subsidy is to be provided on loans taken by private and public power utilities in distribution sector for non-Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) and non-Restructured Accelerated Power Development and Reforms Programme (R-APDRP) scheme. RGGVY, a flagship scheme of Government of India under implementation, targets provision of access of electricity in all rural areas whereas R-APDRP is for strengthening and up-gradation of distribution sector for reducing Aggregate Technical and Commercial (AT and C) losses in urban areas.

The preconditions for eligibility are linked to reform measures taken by the States and the amount of interest subsidy is linked to the progress achieved in reforms linked parameters. For financial assistance from NEF (Interest Subsidy) Scheme, the States have been categorized as "Special category and focused states", and "States other than special including categorization of States, pre-conditions for eligibility. Order for the scheme has been issued. Rural Electrification Corporation (REC) would be the Nodal Agency to operationalize the scheme under the guidance of Steering Committee being constituted for the purpose.

Progress of RGGVY in Rajasthan

- 572. DR. GYAN PRAKASH PILANIA: Will the Minister of POWER be pleased to state:
- (a) the progress of Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) in Rajasthan;
 - (b) by when the programme is expected to be completed;
 - (c) the reasons for the slow progress of the work; and
- (d) whether the phase-II under RGGVY for that State is pending for sanction with the Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) to (c) Under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), 40 projects (25 in 10th Plan and 15 in 11th Plan) have been sanctioned in the State of Rajasthan covering electrification of 4,350 un/de-electrified villages, intensive electrification of 34,845 partially electrified villages and providing free electricity service connections to 12,89,942 BPL households. Cumulatively, as on 29.02.2012, the electrification works in 3,938 un/de-electrified villages and 29,167 partially electrified villages have been completed and free electricity service connections to 10,27,844 BPL households have been released in the State. The scheduled time for completion of awarded works sanctioned under RGGVY is end of XI Plan Period.

(e) Yes, Sir. The Government of Rajasthan has submitted 30 proposals to Rural Electrification Corporation, the nodal agency for RGGVY.

Power generation in Rajasthan

- 573. DR. GYAN PRAKASH PILANIA: Will the Minister of POWER be pleased to state:
 - (a) the details of sources from which power is being generated in Rajasthan;
- (b) the quantum of power generated during the last five years by each source:
 - (c) the details of power projects which are pending at present;
 - (d) by when these are likely to be completed; and
 - (e) by when the State is likely to become self-sufficient in power sector?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) and (b) The source-wise details of gross electricity generation from conventional energy sources in Rajasthan during the last five years are given below: